No. 79 /Rules/DHC

HIGH COURT OF DELHI : NEW DELHI

Dated : 30.10.2021

CIRCULAR

It is for the information of all the concerned, that Notification No. 348/Rules/DHC dated 26.10.2021 regarding **"High Court of Delhi Rules for Video Conferencing for Courts, 2021"** stands published in Delhi Gazette Extraordinary Part II, Section I, No. 05 (NCTD No. 231) dated 26.10.2021 and Notification No. 349/Rules/DHC dated 26.10.2021 regarding application of **"High Court of Delhi Rules for Video Conferencing for Courts, 2021"** qua this Court and vis-à-vis courts and tribunals over which Court has jurisdiction, stands published in Delhi Gazette Extraordinary Part II, Section I, No. 04 (NCTD No. 229) dated 26.10.2021

The aforesaid notifications are available on the website of this Court namely ***www.delhihighcourt.nic.in*** under the link **"Notifications and Practice Directions".**

(MANOJ JAIN)
REGISTRAR GENERAL

Endst. No. 438-468 /Rules/DHC/2021

Dated: 30.10.2021

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge,New Delhi District, Patiala House Courts,New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
16. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
17. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
18. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
19. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
20. The Secretary, Supreme Court Legal Services Committee
21. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
22. The Secretary, Delhi High Court Legal Services Committee.
23. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions on the website of Delhi District Court.
24. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
25. All Registrars/OSDs/Joint Registrars
26. Joint Registrar-cum-P.A.to Registrar General, Delhi High Court.
27. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
28. Priviate Secretaries to Hon'ble Judges for kind perusal of Their Lordships.
29. Librarian, Delhi High Court.
30. Librarian, Judges Library, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/ Dwarka Courts/Saket Court Complex.
31. Guard File.

(APARNA SWAMI)
JOINT REGISTRAR (JUDICIAL) (RULES)